

No.GOB(I) 4(1)/2020

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 30TH APRIL, 2020.

NOTIFICATION

PART-A

The following transfers and postings of officers of Judicial Department in the cadre of District Judge, are ordered in the interest of public service, to take effect from the forenoon of **June 1, 2020**:

Sl. No.	Name of the Officer	Present Charge	Charge to which posted
1	2	3	4
1	Sri. Tyagaraja N. Inavally	XLVII Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Secretary to Government, Law Department, Vidhana Soudha, Bengaluru (Vice Sri. G.A.Mulimani – transferred)
2	Smt. Susheela	L Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as VI Addl. Prl. Judge, Family Court, Bengaluru. (Vice Sri. Krishnaji Baburao Patil – transferred)
3	Smt. B.S.Rekha	II Addl. District and Sessions Judge, Kolar.	Proposed for appointment as Prl. Judge, Family Court, Koppal. (Newly Created Court - vide G.O.No.LAW 94 LCE 2018 dated 20.08.2019)

1	2	3	4
4	Sri. Krishnaji Baburao Patil	VI Addl. Prl. Judge, Family Court, Bengaluru.	XXVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. B.S. Bharathi – transferred vide this office Notification No.GOB(I) 1/2020 dated 27.04.2020)
5	Sri. Mahanthappa A.D.	VII Addl. District and Sessions Judge, Belagavi. (to sit at Chikkodi)	V Additional District and Sessions Judge, Shivamogga. (to sit at Sagar) (Vacant Court)
6	Sri. Ron Vasudev	LXXVI Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as District Judge, OOD, Addl. Registrar (Judicial), High Court Bench at Dharwad. (Vice Sri. Shankara M. Jalawadi – transferred)
7	Sri. Jagadeeswara M.	LXXXII Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Secretary to Government, Law Department, Vidhana Soudha, Bengaluru. (Vice Sri. G.L.Lakshminarayana – transferred)
8	Sri. Sadananda M. Doddamani	XXV Addl. City Civil and Sessions Judge, Bengaluru City.	I Addl. District and Sessions Judge, Ballari. (Vice Sri. Kashim Churikhan – transferred)

1	2	3	4
9	Sri. G.L.Lakshmi-narayana	District Judge, OOD, Additional Secretary to Government, Law Department, Vidhana Soudha, Bengaluru. (ON REPATRIATION)	LVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
10	Sri. Devaraja Bhat.M.	District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (ON REPATRIATION)	LXXXII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Jaga-deeswara M. – transferred)
11	Sri.Basappa Balappa Jakati	LIX Addl. City Civil and Sessions Judge, Bengaluru City.	III Addl. District and Sessions Judge, D.K. Mangaluru. (Special Court for trial of cases filed under PC Act) (Vacant Court)
12	Sri. Pavanesh D.	III Addl. District and Sessions Judge, Kolar. (to sit at K.G.F.)	I Addl. District and Sessions Judge, Kolar. (Vice Sri. Santhosh Gajanan Bhat – transferred)
13	Sri. Santhosh Gajanan Bhat	I Addl. District and Sessions Judge, Kolar.	II Addl. District and Sessions Judge, Kolar. (Vice Smt. B.S.Rekha – transferred)
14	Smt. Lathakumari M.	VII Addl. City Civil and Sessions Judge, Bengaluru City.	VIII Addl. District and Sessions Judge, Belagavi. (Vacant Court)

1	2	3	4
15	Smt. B.Pushpanjali	IV Addl. Prl. Judge, Family Court, Bengaluru. (ON REQUEST)	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, M.S. Building, Bengaluru. (Vacant Post)
16	Smt. Sheila B.M.	I Addl. Prl. Judge, Family Court, Vijayapura.	Proposed for appointment as Prl. Judge, Family Court, Vijayapura. (Vice Smt. Kalpana M.Kulkarni – transferred vide this office Notification No.GOB(I) 1/2020 dated 27.04.2020)
17	Sri. Kashim Churikhan	I Addl. District and Sessions Judge, Ballari.	II Addl. District and Sessions Judge, Ballari. (Vacant Court)
18	Smt. M.H.Shantha	IX Addl. City Civil and Sessions Judge, Bengaluru City.	II Addl. District and Sessions Judge, Hassan (Vacant Court)
19	Smt. Panchakshari M.	XVIII Addl. City Civil and Sessions Judge, Bengaluru City.	II Addl. District and Sessions Judge, Dharwad. (Vice Sri. Gangadhara C.M. – transferred)
20	Sri. Gollappa Ayyappa Mulimani	District Judge, OOD, Additional Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.	Proposed for appointment as Presiding Officer, Industrial Tribunal, Hubballi. (Vacant Court)

1	2	3	4
21	Sri. Mohan Prabhu	LXX Addl. City Civil and Sessions Judge, Bengaluru City.	XXV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Sadananda M. Doddamani – transferred)
22	Sri. Tarakeshwargouda Patil	II Addl. District and Sessions Judge, Tumakuru.	IV Addl. District and Sessions Judge, Tumakuru (to sit at Madhugiri) (Vacant Court)
23	Sri. Gangadhara C.M.	II Addl. District and Sessions Judge, Dharwad.	IV Addl. District and Sessions Judge, Dharwad. (Vacant Court)
24	Sri. K.Narayana Prasad	LV Addl. City Civil and Sessions Judge, Bengaluru City.	III Addl. District and Sessions Judge, Hassan. (Vice Sri. Chandrashekhar Margoor – transferred vide this office Notification No.GOB(I) 1/2020 dated 27.04.2020)
25	Sri. Shankara M. Jalawadi	District Judge, OOD, Addl. Registrar (Judicial), High Court Bench at Dharwad.	Addl. District and Sessions Judge-FTSC-I, Koppal. (Vice Smt. Kulkarni Renuka Gangadhar – transferred)
26	Sri. Kiran Kini	I Addl. District and Sessions Judge, Haveri.	Proposed for appointment as Prl. Judge, Family Court, Haveri. (Newly Created Court - vide G.O.No.LAW 94 LCE 2018 dated 20.08.2019)

1	2	3	4
27	Sri. E.Rajeeva Gowda	XLV Addl. City Civil and Sessions Judge, Bengaluru City.	I Addl. District and Sessions Judge, Haveri. (Vice Sri. Kiran Kini – transferred)
28	Sri. Shekhu Lachhu Chavhan	XI Addl. District and Sessions Judge, Belagavi.	VII Addl. District and Sessions Judge, Belagavi (to sit at Chikkodi) (Vice Sri. Mahanthappa A.D. – transferred)
29	Smt. Kulkarni Renuka Gangadhar	Addl. District and Sessions Judge-FTSC-I, Koppal. (ON REQUEST)	Proposed for appointment as I Addl. Prl. Judge, Family Court, Vijayapura. (Vice Smt. Sheila B.M. – transferred)

PART-B

The following newly appointed District Judges in the Karnataka Judicial Service vide Government Notification No.DPAR 08 SHC 2019 dated 21.11.2019 who are presently undergoing training at Karnataka Judicial Academy, Bengaluru, are posted to the charges noted against their names to take effect from the forenoon of **June 1, 2020**:

Sl. No.	Name of the Officer	Charge to which posted
1	2	3
1	Sri. Doddegowda K.	V Addl. District and Sessions Judge, Mysuru. (Vice Sri. G.G. Kuruvatti – transferred vide this office Notification No.GOB(I) 1/2020 dated 27.04.2020)

1	2	3
2	Sri. Sadananda Nagappa Naik	XVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Panchakshari M. – transferred)
3	Sri. Anantha H.	XI Addl. District and Sessions Judge, Belagavi. (Vice Sri. Shekhu Lachhu Chavhan – transferred)
4	Smt. Sunitha S.G.	VII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Lathakumari M. – transferred)

BY ORDER OF THE HIGH COURT,

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and also to make necessary arrangement for relieving the officers concerned.
2. The Officers at Sl.Nos. 4, 5, 8, 12 to 14, 17 to 19, 21 to 24, 27 and 28 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **June 1, 2020**.

3. The Officers at Sl.Nos.1 to 3, 7, 11, 15, 16, 20 and 26 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts on the forenoon of **June 1, 2020**.
4. The Officers at Sl.Nos.9 and 10 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **June 1, 2020**.
5. The Officer at Sl.No. 29 of **PART-A** of the notification with a direction to get herself relieved from the present charge of her post only after receipt of necessary appointment orders from the Government and then proceed to take charge of her new post immediately.
6. The Officers at Sl.No. 6 and 25 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts only after relieving of officer at Sl.No.29 of **PART-A** of the notification and then proceed to take charge of their new posts immediately.
7. The Officers at **PART-B** of the notification with a direction to take charge of their new posts on the forenoon of **June 1, 2020**, after completion of their training at Karnataka Judicial Academy, Bengaluru.
8. The Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Computers)/ Registrar (Recruitment)/ Registrar (Admn.)/ Registrar (Review and Statistics) and Secretary to Hon'ble the Chief Justice.
9. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
10. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of High Court of Karnataka.
11. The J.R.-cum-P.S. to Hon'ble the Chief Justice.
12. All the Private Secretaries to the Hon'ble Judges.
13. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.

14. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
15. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Labour Department, Vikasa Soudha, Bengaluru.
17. The Accountant General in Karnataka, Bengaluru.
18. The Director, Karnataka Judicial Academy, Bengaluru.
19. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
20. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
21. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
22. The Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru.
23. The Registrar, Karnataka Appellate Tribunal, M.S. Building, Bengaluru.
24. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
25. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
26. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/DJBS/HCL/DJA-I/DJA-II and DJA-III Branches of this office.
27. Spare copies.

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